

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAV WIRES PVT LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SAV WIRES PVT LIMITED
2.	Date of incorporation of corporate debtor	25/08/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100WB2011PTC166784
5.	Address of the registered office and principal office (if any) of corporate debtor	5/53 Jagatipota, Krishan Market Road P.O - Dhalua, Kolkata-700152, West Bengal, India,
6.	Date of closure of Insolvency Resolution Process	29.01.2024 (day before the order for Liquidation passed by the Hon'ble NCLT Kolkata Bench)
7.	Liquidation commencement date of corporate debtor	30.01.2024 (Order received on 05.02.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Subodh Kumar Agrawal IBBI/IPA-001/IP-P00087/2017-18/10183
9.	Address and e-mail of the liquidator, as registered with the Board	Room No-301, 3 rd Floor, 1 Ganesh Chandra Avenue, Kolkata-700013 subodhka@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Room No-301, 3 rd Floor, 1 Ganesh Chandra Avenue, Kolkata-700013 liquidation.savwires@gmail.com
11.	Last date for submission of claims	06.03.2024 (30 days from Notice Date)

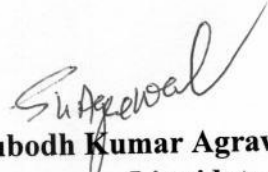
Notice is hereby given that the National Company Law Tribunal, Kolkata (Bench-I) has ordered the commencement of liquidation of the **SAV WIRES PVT LIMITED** on **30.01.2024** (Order received on 05.02.2024) under section 33 of the Code.

The stakeholders of **SAV WIRES PVT LIMITED** are hereby called upon to submit their claims with proof on or before **6th March, 2024**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 06.02.2024
Place: Kolkata


Subodh Kumar Agrawal
Liquidator of
SAV Wires Pvt Limited
IBBI/IPA-001/IP-P00087/2017-18/10183
AFA Valid till 21/11/2024